

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(13)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/511/ (IB)/CB/2017
NAME OF THE PETITIONER(S) : LLOYD INSULATIONS INDIA LTD
NAME OF THE RESPONDENT(S) : CETHAR LTD
UNDER SECTION : 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. K. Gautham Kumar
Athiban Vijay A/K

Counsel for
third party
applicant

Athiban

2. C. S. LOKANATHAN.

R. Subramaniam
(for Respondent)

CL

ORDER

Counsel for the Applicant present. Counsel for the IRP also present. Copy of the Application along with the documents produced has been given to the Counsel representing the IRP in open Court by the Counsel for the Applicant. Counsel for the Respondent is directed to file reply by giving copy to the other side before next date of hearing. Applicant is also directed to send private notice to R3 and file proof of service. Put up on 11.12.2017 at 10.30 A.M.

ghk

-Ser-
MEMBER (JUDICIAL)